

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 336

IA-477/2023

IN

IB-450(ND)/2020

IN THE MATTER OF:

M/s. MM Aqua Technologies Ltd. Petitioner/Applicant

Vs.

Veda Chem Private Limited

Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 12.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the OC : Mr. Shyam Kumar, Ms. Iqra Khan, Advs.
For the IRP : Mr. Aditya Madaan, Adv.

ORDER

Due to paucity of time, the matter is adjourned as directed by
Hon'ble Members.

List the matter on **30.04.2024.**

-Sd-
(COURT OFFICER)